

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/953/2019
PETITION NUMBER : CP/510/IB/2017
NAME OF THE APPLICANT : The Assistant Provident Fund Commissioner
& Recovery Officer
NAME OF THE RESPONDENT : R. Raghavendran (Liquidator)
(Veasons Energy Systems Pvt Ltd)
UNDER SECTION : 60(5)(C) OF IBC

ORDER

Due to paucity of time, this matter is adjourned to **01.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS